

OFFICE OF THE DISTRICT JUDGE -1 & SESSIONS JUDGE: DELHI

ORDER

It is ordered that Sh. Sanjay Bansal, Additional Chief Metropolitan Magistrate-02, Tis Hazari Court, Delhi shall occupy & hold his Court in Room No.292, Second Floor, Tis Hazari Court, Delhi in place of Room No.295, Second Floor, Tis Hazari Court, Delhi and the office of Secretaries, District Legal Services Committees shall function in room No.287 & 295, Second Floor, Tis Hazari Court, Delhi with effect from 16.02.2010.

11.02.2010


(G.P.Mittal) 11/2/10

**District Judge-I & Sessions Judge
Delhi.**

No. 12722-12757 /Bldg./TH/Gaz./10 Dated, Delhi the **11 FEB 2010**

Copy forwarded for information and necessary action to:-

1. The District Judge II & III, Tis Hazari Courts, Delhi.
2. The Member Secretary, Delhi Legal Services Authority, Patiala House Court, New Delhi.
3. The Officers In charge, Accounts, Pool Cars, General, copying Agency, Record Rooms, Web-site Committee English/ Hindi, Computer Branch & Library, Tis Hazari Court, Delhi.
4. The Officers Concerned.
5. The Chief Metropolitan Magistrates, Tis Hazari Court, Delhi.
6. The Administrative Civil Judge, Central North & West Districts, Tis Hazari Court, Delhi for necessary action.
7. The Superintendents, Administration, Care-taking, Evening Cell, & Filing Section, Tis Hazari Court, Delhi.
8. The Telephone Operator, Reception Office, Computer Cell, Tis Hazari Court, Delhi.
9. The PRO / APRO / In charge, Facilitation Center, Tis Hazari, Patiala House, Karkardooma, Rohini and Dwarka Courts, Delhi.
10. The Reader to Ld. District Judge-I & Sessions Judge, Delhi.
11. The office of District Judge-1 & Sessions Judge, Room No. 302-A, Third floor, Tis Hazari Court, Delhi.
12. The Secretary Bar Association, Tis Hazari/Patiala House/Karkardooma, Rohini & Dwarka Courts, Delhi.
13. Notice Board, Tis Hazari, Courts, Delhi.


11/2/10
**District Judge-I & Sessions Judge
Delhi.**